



File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 21st August 2023

ORDER

Hon'ble Member (T) Shri Ravichandran Ramasamy is on leave from 21.08.2023 to 01.09.2023.

There shall be Special Bench at Chennai from 21.08.2023 to 01.09.2023 to attend matters listed before Hon'ble Member (J) Shri Sanjiv Jain and Hon'ble Member (T) Shri Ravichandran Ramasamy. The Special Bench shall comprise of:

Special Bench at NCLT, Chennai- Court No. II

1. Hon'ble Member (J) Shri Sanjiv Jain
2. Hon'ble Member (T) Shri Venkataraman Subramaniam

Hon'ble Member (T) Shri Venkataraman Subramaniam shall first take up the matters of their own Division Bench (Court No. I) and then attend the matters of Special Bench (Court No. II) as per Hon'ble Member convenience.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in partial modification of Order of even number dated 18.08.2023 from 21.08.2023 to 01.09.2023 only.

Any inadvertent error may be brought to the attention of the undersigned.

This issues with the approval of Hon'ble President, NCLT.


(Kamal Sultanpuri)
Joint Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
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